

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3482
ANSWERED ON:15.12.2014
PROCUREMENT OF GAS BY GAIL
Kumar Shri P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the rate at which the Gas Authority of India Limited (GAIL) procures natural gas and also the rate at which it sells to other sectors;
- (b) whether it is a fact that GAIL is making undue profit by selling gas;
- (c) if so, the details thereof along with the quantum of gas procured from Krishna Godavari D 6 Basin during each of the last three years and the current year;
- (d) whether the Government has noticed any irregularity reported about the deal; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a): The GAIL(India) Limited, as a Government nominee/ Marketer, procures domestic natural gas as per New Domestic Gas Pricing Guidelines, 2014 notified by the Government of India on 25.10.2014, and provisions of the respective Production Sharing Contract. It sells domestic natural gas to different consumers by adding taxes, transportation charges and marketing margin as applicable.

(b) & (c): No, Madam. Quantum of gas procured by GAIL from Krishna Godavari Basin (KG D-6) during 2011-12 to 2014-15 (up to date) is as under:

Year Quantity procured
(MMSCM @ 8100 NCV)

2011-12	938
2012-13	921
2013-14	77
2014-15	Nil
(till date)	

(d) & (e): No, Madam.